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This has the approval of the Government of India.

Shri C. R. Chowdary: Is it to solve the unemployment problem in India that this recruitment is allowed?

Rajkumari Amrit Kaur: No. Sir. A request came from the Burma Government that because they have a shortage of doctors they would be obliged if the Government of India would allow some Indian doctors who were willing to do so to go to Burma. We agreed.

Dr. Rama Rao: May I know if this does not show that there is a large number of doctors unemployed in India?

Mr. Speaker: That is based on inference.

Shri K. K. Basu: The hon. Minister said that the Burma Government wanted these medical men due to the shortage there. Are we to infer from this that there is no shortage of medical men here?

Mr. Speaker: Order, order.

Shri B. S. Murthy: Is it a fact that the Burma Government wanted Indian doctors and the Government of India are trying to oblige them?

Mr. Speaker: Order, order.

BACKWARD CLASSES

Achuthan: Will *1734. Shri Minister of Home Affairs be pleased to state:

- (a) whether a list has been prepared of all sections, classes and communities coming under the back-ward classes from all States of India after the Constitution has come into force and if so, what is their total population;
- adopted for de (b) the criterion termination of the backward classes;
- (c) the total population of the backward classes in Travancore-Cochin and what sections or communities come under it and their names; and
- (d) whether the Travancore-Cochin Government had been consulted before listing the backward classes that state and if not, why not?

The Minister of Home Affairs and States (Dr. Katju): (a), (c) and (d). No comprehensive list of all Backward Classes has been prepared. Scheduled Castes and Schedule Tribes which are two important constituents of Backward Classes have been notified by the President under articles 341(1) and 342(1), after consultation with the Governors and Rajpramukhs of States concerned. In connection with the 1951 Census certain State Governments drew up provisional lists of other Backward Classes. The position about these lists is fully explained in the Memorandum dated the 6th Decem-ber. 1950 prepared by the Registrar General. India on the subject. Copies of this Memorandum are already placed in the Library of the House. As tabulation for the 1951 Census has not yet been completed, population figures

(b) So far as Scheduled Castes are concerned the basic criterion has been that the caste in question should not only be educationally and economically backward but should also be subject to tangible social disabilities based on the custom of untouchability. As regards Scheduled Tribes all the primitive tribes which were considered by the State Government concerned as fit for inclusion in the Schedule were scheduled.

are not yet available.

Shri Achuthan: Have the Government any intention of asking the proposed Commission that will be appointed to enquire into the condition of the backward communities in the different

Dr. Katju: That will be one of the terms of reference.

Brohmo-Choudhury: Which communities have been classified as backward classes in Assam, and what is their total population?

Dr. Katju: I cannot say straight off.

Shri B. S. Murthy: Are Indian Christians included among backward classes?

Dr. Katju: They will take it as an insult.

Shri Velayudhan: May I know whether apart from the Scheduled Castes and Tribes there are other backward classes who are getting similar concessions regarding education etc. from Government?

Mr. Speaker: I do not know how it really arises.

Shri S. V. Ramaswamy: The Madras State has a list of, backward classes. Will the Central Government also adopt the same list?

Dr. Katju: I shall send for the list and look into it.